

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1480/2003

(From the judgement and order dated 23/01/2003 in CRLMM 716/02
of The HIGH COURT OF DELHI AT N. DELHI)

NEPC MICON LTD. & ORS.

Petitioner (s)

VERSUS

STATE (NCT OF DELHI) & ANR.

Respondent (s)

(With Appln(s). for stay and permission to place addl. documents on record)
(For Final Disposal)
WithSLP(Crl.)No.1596/2003(With Appln.(s) for stay and exemption from filing c/c of the impugned judgment)
(For final disposal)

Date : 30/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Ms. Indra Sawhney,Adv.

For Respondent (s)

Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Stand out on a mention made on behalf of the learned counsel for the respondents.

(Sarojbala)
PA to Addl.Registrar(Om Prakash)
Court Master